

12.00 hrs.

PAPERS LAID ON THE TABLE**Notification under Industries
(Development and Regulation) Act**

**THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI PATTABHI RAMA RAO) :**
I beg to lay on the Table a copy of
Notification No. S.O. 162 (E) (Hindi
and English versions) published in
Gazette of India dated the 14th March,
1984 regarding extension of period of
take over of management of Messrs
Bengal Potteries Limited, Calcutta,
beyond five years, under sub-section
(2) of section 18AA of the Industries
(Development and Regulation) Act,
1951. [Placed in Library. See No.
LT-8175/84.]

**Notifications under All India
Services Act**

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI P. VENKATASUBBAIAH) :**
I beg to lay on the Table a copy each
of the following Notifications (Hindi
and English versions) under sub-section
(2) of section 3 of the All India
Services Act, 1951 :—

- (1) The Indian Police Service
(Pay) Third Amendment Rules,
1984 published in Notification
No. G.S.R. 334 in Gazette of
India dated the 31st March,
1984.
- (2) The Indian Police Service
(Fixation of Cadre Strength)
Third Amendment Regulations,
[1984 published in Notification
No. G.S.R. 335 in Gazette
of India dated the 31st March,
1984]. [Placed in Library.
See No. LT-8176/84]

*(Interruptions)***

MR. SPEAKER : I have not
allowed anybody. Nothing goes on
record.

**PROF. MADHU DANDAVATE
(Rajapur) :** I want to raise an

important point. It is a question of the
prestige of the Members. I will quote
to you the precedent also. 10 Members
of Parliament have cast aspersions on
Shri Biju Patnaik, Shri George
Fernandes and also Shri Atal Bihari
Vajpayee challenging their patriotism
and loyalty to the nation. They have
issued a statement...

MR. SPEAKER : It might be;
they might have said it outside; but
they have not said anything on the
floor of the House.

PROF. MADHU DANDAVATE :
In the past, when one of the weeklies
in Bombay cast aspersion on Acharya
Kripalani, he was called here and
reprimanded.....

MR. SPEAKER : Not allowed.

PROF. MADHU DANDAVATE :
You should protect the dignity of the
Members.

MR. SPEAKER : I shall look into
it. I have to see. Not allowed. Nothing
goes on record now.

*(Interruptions)***

MR. SPEAKER : I have to see. I
shall have to look into it.

*(Interruptions)***

MR. SPEAKER : Not allowed. I
have told you that I have to look into
it. I have to see.

PROF. MADHU DANDAVATE :
You are keeping it under your
consideration ?

MR. SPEAKER : I have told you
that I have to look into it.

*(Interruptions)***

MR. SPEAKER : I have not
allowed anybody.

*(Interruptions)***

MR. SPEAKER : Why are you
shouting ? Not allowed. I have told
you that I have to look into it.